



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/912/2024 in WA/1649/2024	THE STATE OF ASSAM AND ANR Versus KUHIMA KULI	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	WITH WA/1649/2024 (Filing Number)	The State Of Assam Secretary To The Government Of Assam School Versus Kuhiram Kuli	MR. NAYAN JYOTI KHATANIAR	
2	I.A.(Civil)/2632/2024 in WA/9931/2024	THE UNION OF INDIA and 2 ORS Versus VIKRAMJEET SINGH CHIB	MS. B SARMA	
	WITH WA/9931/2024 (Filing Number)	THE UNION OF INDIA Versus VIKRAMJEET SINGH CHIB	MS BIJITA SARMA	
3	I.A.(Civil)/94/2025 in WA/15740/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ACHYUTANANDA BARKAKATI	MR H K DAS MR N K SARMA	MR S MUKTAR
	WITH WA/15740/2024 (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ACHYUTANANDA BARKAKATI	MR H K DAS	
4	I.A.(Civil)/487/2025 FIXED in WA/824/2025	THE STATE OF ASSAM Versus ABDUL ALIM KHAN	MR. R MAZUMDAR MR. N J KHATANIAR	MR A U AHMED (O.P. 1) MS. H SARMA (O.P. 1) SC, FINANCE
5	I.A.(Civil)/642/2025 CAVT. NO.123420/24,N FIXED in WA/15532/2024	THE UNION OF INDIA Versus TILLOTTOMA BRAHMA	MR. A K DUTTA	MR. S C BISWAS FOR CAVEATOR
	WITH WA/15532/2024 (Filing Number)	THE UNION OF INDIA Versus TILLOTTAMA BRAHMA	MR AJIT KUMAR DUTTA	
6	WA/50/2025 CAVT. NO. 12342/024,	THE UNION OF INDIA Versus DHARMEN NAIDU	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS MS. J GHOSH FOR CAVEATOR

7	WITH WA/51/2025 CAVT. NO. 12342/024,	THE UNION OF INDIA Versus LAXMI DEVI	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS FOR CAVEATOR
8	WITH WA/52/2025 CAVT. NO. 12342/024,	THE UNION OF INDIA AND 2 ORS. Versus MANJUMA HAZARIKA AND ANR.	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS FOR CAVEATOR
9	WITH WA/79/2025	THE UNION OF INDIA AND 2 ORS. Versus JOYSHREE DUTTA AND ANR.	MR AJIT KUMAR DUTTA	MR. S C BISWAS FOR CAVEATOR
10	WITH WA/107/2025	THE UNION OF INDIA AND ORS. Versus ESTHER GEORGE AND ANR.	MR AJIT KUMAR DUTTA	FOR CAVEATOR
11	WITH I.A.(Civil)/641/2025 IN WA SL.NO.15529/2024 CAVT. NO. 123420/24,N	THE UNION OF INDIA Versus KALPANA HAZARIKA	MR. A K DUTTA	MR. S C BISWAS FOR CAVEATOR
12	WITH I.A.(Civil)/1085/2025 IN WA SL.NO. 15657/2024	THE UNION OF INDIA Versus PURNIMA NARZARY	MR. A K DUTTA	MR. S C BISWAS FOR CAVEATOR
13	I.A.(Civil)/1000/2025 in WA/12044/2024	SMTI BABY DEBNATH AND 18 ORS Versus ON THE DEATH OF RABNDRANATH SARMA HIS LEGAL HERIS AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
	WITH WA/12044/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY	
	WITH I.A.(Civil)/3965/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC
	WITH I.A.(Civil)/940/2025	SMTI BABY DEBNATH AND ORS Versus ON THE DEATH OF RABINDRANATH SARMA, HIS LEGAL HEIRS SMTI RATNA SARMA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	SC, GMC SC, REVENUE
14	I.A.(Civil)/1002/2025 in WA/12081/2024	SMTI BABY DEBNATH AND ORS Versus ON THE DEATH OF RABINDRANATH SARMA HIS LEGAL HERIS AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC
	WITH WA/12081/2024 (Filing Number)	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
	WITH I.A.(Civil)/3966/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
	WITH I.A.(Civil)/1135/2025	BABY DEBNATH AND 18 ORS Versus ON THE DEAHT OF RABINDRANATH SARMA HIS LEGAL HERIS AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC
15	I.A.(Civil)/1150/2025 in WA/3364/2025	POWER GRID CORPORATION OF INDIA LTD. Versus LOGISTIC TRANSPORT OF INDIA PVT. LTD. and 3 ors	MR. R SHARMA N KHERA MR. D DEKA	DY.S.G.I.

WITH
[WA/3364/2025](#)
(Filing Number)

Power Grid Corporation of India Limited
Versus
Logistic Transport of India Private
Limited

- FOR FRESH ADMISSION WITH STAY/BAIL -

- | | | | | |
|----|---|--|---|--|
| 16 | WP(C)/5626/2024 | BISWA BHARATI NATH AND 2 ORS
Versus
THE STATE OF ASSAM AND 4 ORS | MR. S K SINGH
MR. A GANGULY
MR B PUSHILAL
MR. A DHANUKA | SC, HIGHER EDU
GA, ASSAM
SC, REVENUE |
| 17 | WA/124/2025 | SRI MANOJ BORA
Versus
THE STATE OF ASSAM AND ORS | MR. D DAS SR. ADV
MR. K MOHAMMED
MS T PARASHAR | SC, HIGHER EDU |
| 18 | WA/125/2025
CAVT. NO.029720/25,N | OIL AND NATURAL GAS CORPORATION
LTD. AND 3 ORS
Versus
RAJIB HAZARIKA AND ANR | MR S CHAKRABORTY
MR. I CHOWDHURY SR
ADV
MR T DAS
MR R DAS | R SARMAH
MS M KAKOTY
FOR CAVEATOR |

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

- | | | | | |
|----|-----------------------------|---|------------------------------|--|
| 19 | WA/122/2025 | RANJIT KUMAR PAUL
Versus
THE STATE OF ASSAM AND 8 ORS. | MR. J LASKAR
J M SULAIMAN | GA, ASSAM
SC. WATER RESOURCE
DEPTT.
SC, FINANCE |
|----|-----------------------------|---|------------------------------|--|

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

- | | | | | |
|----|--------------------------------------|---|-----------------|-------------------------------------|
| 20 | PIL/65/2024
FIXED | ARUN KUMAR DAS
Versus
THE UNION OF INDIA AND 2 ORS | MR F Z MAZUMDER | MR. K K PARASAR (C.GC)
DY.S.G.I. |
|----|--------------------------------------|---|-----------------|-------------------------------------|

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

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|----|---|---|-------------------------------------|--|
| 21 | PIL/18/2018 | SEEMA BHUYAN
Versus
THE UNION OF INDIA AND 2 ORS. | PETITIONER IN PERSON | MR. S C KEYAL
GA, ASSAM
MR. R K D CHOUDHURY
MR. B CHOUDHURY, (R-3)
ASSTT.S.G.I. |
| 22 | PIL/32/2024 | DIGANTA SAIKIA
Versus
THE STATE OF ASSAM AND 5 ORS | MR. P BORDOLOI
MS M NIROLA | GA, ASSAM
SC, P H E |
| 23 | WP(C)/3598/2024 | THE UNION OF INDIA AND ANR.
Versus
KANAK CHANDRA BARMAN (RETD.) AND
20 ORS. | SC, I A AND A D
MR. R K TALUKDAR | MR S NATH (R-3 TO 10,
12,13,15,18,19,21,14,16,17,20)
MS R MEDHI(R-3 TO 10,
12,13,15,18,19,21,14,16,17,20) |
| 24 | WITH
WP(C)/3523/2024 | UNION OF INDIA AND ANR
Versus
SMTI BEENA DEWRI AND 10 ORS. | MR. R K TALUKDAR (SC, IA
AND AD) | MR S NATH (R-1 TO 11)
MS R MEDHI(R-1 TO 11) |

HEARING

- | | | | | |
|----|---|--|-----------------------------|----------------------------|
| 25 | WP(C)/4008/2023
SECOND WEEK OF APRIL, 2025 | DWIPJYOTI TALUKDAR
Versus
THE UNION OF INDIA AND 5 ORS. | MR. S BANIK
MR. D. BORAH | MR. S K MEDHI
DY.S.G.I. |
|----|---|--|-----------------------------|----------------------------|

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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- | | | | | |
|----|----------------|------------|----|------------|
| 1) | MD. H BHUYAN | 11-03-2025 | To | 30-04-2025 |
| 2) | MR. A K DAS | 18-03-2025 | To | 01-05-2025 |
| 3) | MR H Dey | 26-03-2025 | To | 11-04-2025 |
| 4) | MR H DEY | 26-03-2025 | To | 11-04-2025 |
| 5) | MR. R J DAS | 27-04-2025 | To | 28-04-2025 |
| 6) | J SHARMA | 08-04-2025 | To | 24-04-2025 |
| 7) | MR. A J SAIKIA | 28-03-2025 | To | 11-04-2025 |
| 8) | MR J DAS | 01-04-2025 | To | 02-05-2025 |
| 9) | MR A K DAS | 08-04-2025 | To | 08-05-2025 |

10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,9th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7075/2022 WITH ADMINISTRATIVE ORDER	SMT. RUMI CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
2	WP(C)/899/2024	SALEHA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS	GA, ASSAM SC, SEC. EDU.
3	WP(C)/1225/2024	UBAIDUL HOQUE MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. H A LASKAR A. H. AHMED	SC, ELEM. EDU GA, ASSAM
4	WP(C)/1309/2024	MONUJ DOWERAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, HIGHER EDU MR R DHAR (R-4,5) MR N N UPADHYAYA (R-4,5) MR D BORUAH MR. B B KAKATI (R-4,5)
5	WP(C)/2737/2024	MEBLI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, ELEM. EDU SC, BTC
6	WP(C)/782/2025 FIXED	ABDUL JALIL MORAL Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR H K BARUAH	SC, AG SC, SEC. EDU.
7	WP(C)/1398/2025	SULTANA BEGUM AND ANR Versus STATE OF ASSAM AND 4 ORS.	MR. N ISLAM MR. T K DEY	SC, ELEM. EDU
8	WP(C)/1584/2025 FIXED	ASAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU.
9	WP(C)/1608/2025	MINAKSHI CHANDA AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A S TAPADER MR M AHMED	SC, HIGHER EDU
10	WP(C)/1879/2025 FIXED	KABIN SAHARIAH AND ORS Versus THE STATE OF ASSAM AND ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
11	WP(C)/1977/2025	SMTI DIPTI RANI DEY Versus THE STATE OF ASSAM AND ORS	MR H TALUKDAR MR. K D SARMA MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE SC, DIMA HASAO

12	WP(C)/1979/2025	HEMONTA SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	SC, ELEM. EDU GA, ASSAM
ADMISSION				
13	WP(C)/8395/2022 FIXED	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
14	WP(C)/2941/2024 FIXED	SYED FARUK HUSSAIN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, BTC
15	WP(C)/3856/2024 FIXED	MAHESH CH. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, AG SC, SEC. EDU. SC, FINANCE
16	WP(C)/5603/2024 FIXED	PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, COTTON UNIVERSITY SC, COTTON UNIVERSITY MR. P D NAIR (R-3,4)
WITH				
I.A.(Civil)/762/2025 in WP(C)/5603/2024				
		PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG (A AND E) SC, AG (A AND E) MR. P D NAIR (R-3,4)
17	WP(C)/6260/2024 B/O	LUTFUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. A M BARBHUIYA MS A BEGUM MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6396/2024 B/O	JUNED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. A M BARBHUIYA MS A BEGUM MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
19	WP(C)/6636/2024 B/O	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. A M BARBHUIYA MS A BEGUM MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
20	WP(C)/6641/2024 B/O	MASUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. A M BARBHUIYA MS A BEGUM MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
21	WP(C)/6741/2024 FIXED	BILAYET HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, SEC. EDU. SC, FINANCE
22	WP(C)/7016/2024 B/O	TAHIR AHMED CHODHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A M BARBHUIYA MS A BEGUM MR. H ISLAM	GA, ASSAM SC, EDU
23	WP(C)/1122/2025 FIXED	MRS NANDITA MAZUMDAR Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY	MR. M K CHOUDHURY MS. ANASUYA C MRIDUNIL M KASHYAP	MR SISHIR DUTTA(R-1 TO 3) MR. P J PHUKAN (R-1 TO 3) SC, KKHSOU
24	WP(C)/1356/2025 FIXED	DR BISHWAJIT DAS Versus THE ASSAM UNIVERSITY AND 2 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, ASSAM UNIVERSITY
ORDERS				
25	WP(C)/7357/2018 FIXED	BIPUL MECH Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. A CHAMUAH MS. T HAZARIKA MR. S D ROY MR. C P SHARMA MS. K BARPUJARI	MR R DHAR (R8) MR N N UPADHYAYA (R8) MR. B B KAKATI (R8) SC, SEC. EDU. MR. I RASUL (R7)
26	WP(C)/4810/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU MR. B DEOURI (R-6,7)

27	I.A.(Civil)/500/2025 IN WP(C)/3998/2023 (D/O), FIXED in WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY	MR. N BARUAH MRS S SAIKIA	MR. P P DUTTA MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
	WITH WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. P P DUTTA (R-1,2,3) MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
28	I.A.(Civil)/1145/2025 B/O in WP(C)/1067/2025	MS DEBIKA DEKA Versus THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
	WITH WP(C)/1067/2025	MS DEBIKA DEKA Versus THE STATE OF ASSAM AND FOUR ORS	MR DIGANTA BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/5966/2024 (AT 10:30 AM)	PRADIP KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY MR H BETALA FARIDUL AMIN MR. R BARTHAKUR MR. K KASHYAP MR. K KASHYAP MS. J SAIKIA MS. J SAIKIA	GA, ASSAM SC, REVENUE
MOTION				
2	WP(C)/771/2024	ATAUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, IRRIGATION
3	WP(C)/2730/2024	JIBON DUTTA AND 457 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROY MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA	GA, ASSAM SC, FINANCE DEPTT.
4	WP(C)/6484/2024	MD. TAJ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
5	WP(C)/1494/2025	ELIZA SULTANA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR MR S ISLAM A BEGUM	GA, ASSAM
6	WP(C)/1606/2025	AMLESH MEDHI Versus THE UNION OF INDIA	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	DY.S.G.I.
7	WP(C)/1635/2025 FIXED	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 5 ORS	MR SISHIR DUTTA MR S DUTTA MS S MOCHAHARI MS K BORAH	MS M HAZARIKA(R-2 TO 6) MR. S MITRA(R-2 TO 6) MR A K BORO (R-2 TO 6) MR. R. RAMEEZ(R-2 TO 6) DY.S.G.I.
8	WP(C)/1985/2025	CT/GD NAYAN MONI OZAH Versus THE UNION OF INDIA	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
9	WP(C)/1987/2025	SRI NABA THAKURIA Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA MR D MAHANTA MR T GOGOI	GA, ASSAM

ADMISSION

10	WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
11	WITH WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
12	WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
12	WP(C)/1216/2025 FIXED	DR MILANJIT BHATTACHRYYA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. U K GOSWAMI MR. I CHOWDHURY SR ADV	GA, ASSAM SC, P H E
13	WP(C)/1456/2025 FIXED	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR C GOSWAMI	SC, P AND R.D.
ORDERS				
14	Cont.Cas(C)/155/2023 FIXED	DR. BHABEN CHOUDHURY Versus A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	MR. B GOGOI SC, HEALTH AND F W
15	Cont.Cas(C)/482/2024 FIXED	DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
16	Cont.Cas(C)/487/2024 FIXED	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
17	Review.Pet./41/2025 CAVT. NO.031920/25,N	SMTI SANJANA MEDHI GOSWAMI Versus THE UNION OF INDIA AND 2 ORS	MR. P MAHANTA M DAS	MR D SENAPATI MR H K SARMA DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
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12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025

17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 9

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/465/2025	KHUDEJA BEGUM @ KHUDEJA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/482/2025	JOHUR UDDIN @ MD JOHIRUL ISLAM @ JAHUR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/519/2025	MUSSTT ABIRAN BIBI @ ABIRAN KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR M HOQUE MR. M DEKA MS J BEGUM MS B A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/563/2025	SURUJJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/578/2025	MD. RAHIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/925/2025	CHAN MIA MANDAL @ CHAN MIA Versus THE UNION OF INDIA AND 5 ORS.	MR. R BORA MS R MEDHI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/1073/2025	ABED ALI Versus UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA A SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/1125/2025	SABIYA KHATUN @ SOPIA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/1358/2025 FIXED, WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S U AHMED MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/1386/2025 FIXED	FALATON NESSA Versus UNION OF INDIA AND 4 ORS.	MR P C DEY MR BASAB DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/1428/2025	MD. ABDUL SOBUR @ ABDUR SOFUR SHEIKH @ AR SAFUR SHEIKH Versus UNION OF INDIA AND 4 ORS.	MR J ABEDIN MR A HAI MR M Z RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/1563/2025 B/O	MD. SALAH AHMED ALIAS SALE AHMED Versus UNION OF INDIA AND 6 ORS	MR A N AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/1720/2025	FULMALA @ FULMALA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR M HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/1733/2025 B/O	SULEKHA DEBNATH @ SULEKHA DEVI Versus THE UNION OF INDIA AND 6 ORS.	MR S C PANDIT MD S ULLAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/1978/2025	MD HUSSAIN ALI ALIAS HUSSEIN ALI Versus THE UNION OF INDIA AND ORS	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

16	WP(C)/635/2025 FIXED, WITH LCR	ROKMAN KHAN Versus THE UNION OF INDIA AND ORS	MR. R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/1137/2025 FIXED, WITH LCR	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T

WITH

[I.A.\(Civil\)/585/2025](#)
in WP(C)/1137/2025

		JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
18	WP(C)/1753/2025 FIXED	ATIYA TANVI RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM

ORDERS

19	I.A.(Civil)/1134/2025 in WA/3512/2025	THE STATE OF ASSAM AND 2 ORS. Versus RATAN CH. SHIL AND 4 ORS.	MR. N J KHATANIAR	
	WITH WA/3512/2025 (Filing Number)	THE STATE OF ASSAM Versus RATAN CH SHIL	MR. NAYAN JYOTI KHATANIAR	
20	I.A.(Civil)/1139/2025 in WA/3415/2025	THE STATE OF ASSAM Versus MOINUL HOQUE	MR. N J KHATANIAR SC, EDU	

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/184/2025	ASHOK BHOMICK Versus AKSH DEEP AND 2 ORS.	MR B D DAS MR H K SARMA MR. H R DAS	
2	WP(C)/1060/2025 FIXED	SMT LILA SINHA Versus THE STATE OF ASSAM AND ORS	MR B SINHA	GA, ASSAM
3	WP(C)/1736/2025 FIXED	BARKANA BEEL FISHERY SS LTD, BANIAKUCHI Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, FISHERY
4	WP(C)/1887/2025 FIXED	FOYZUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, AFDC
5	WP(C)/1980/2025	BKSONS INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV R SARMAH MS M KAKOTY	SC, FOREST SC, K A A C
6	WP(C)/1990/2025	BISHNULAL DAS Versus THE STATE OF ASSAM AND 3 OTHERS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, AFDC
- FOR ORDERS -				
7	Cont.Cas(C)/678/2022 FIXED	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	MR. D SAIKIA (R-2) MR. S BORA (R-2) MR. R K MUSHAHARY (R-2)
8	Cont.Cas(C)/679/2022 FIXED	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR. S BORA (r-2)
9	Cont.Cas(C)/697/2022 FIXED	PREMJIT BORO Versus ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA(R-2) MR. S BORA(R-2) MR. S R RABHA MR. R K MUSHAHARY(R-2)
10	Cont.Cas(C)/52/2024 FIXED	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI and ANR.	MR M J QUADIR MR M J QUADIR MS S AHMED MS S AHMED MR. A K HANNAN MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH

11	WP(C)/1597/2024 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
12	WP(C)/1561/2025 FIXED	MD JIYAU PASA Versus THE STATE OF ASSAM	MD S HOQUE	SC, P W D
13	WP(C)/1658/2025 CAVT. NO.029020/25,N WITH CAVT. 290/2025, FIXED	M/S M. B. CONSORITIUM Versus THE UNION OF INDIA AND ORS	MR. B D DEKA MR K HUSSAIN MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. C BORUAH MR. C BORUAH DY.S.G.I. FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
14	Arb.P./13/2024 WITH I.A.(Civil)/1134/2024 in Arb.P./13/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR. A K ROY (R-2) MR K K SAHA (r-1)
15	Arb.P./51/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
15	Arb.P./51/2024	M/S UTTAR PRADESH RAJKIYA NIGAM NIRMAN LTD Versus HEAD QUARTERS, CCE (ARMY) NO 1 DINJAN	MR. S P SHARMA K AHMED	MRS. A GAYAN (C.G.C.)
16	Arb.P./52/2024	PRAVANJAN GUHA AND ANR Versus SMTI KUMKUM GUHA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR S MUKTAR
17	WP(C)/1080/2024 B/O	JARJINA SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN	GA, ASSAM
18	WP(C)/1082/2024 B/O	RAJESH ROUSHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
19	WP(C)/1083/2024 B/O	RUKBUL SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
20	WP(C)/2685/2024 B/O	MD. MANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
21	WP(C)/27/2025 FIXED	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM
22	WP(C)/1403/2025 FIXED	M/S SHREE GANESH TOURS AND TRAVELS Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE
23	WP(C)/1644/2025 FIXED	THE EASTERN ENETRPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR A KAKOTI MS. M BARUAH MS D DAS	SC, HOUSING AND URBAN DEVELOPMENT GA, ASSAM SC, GMC
24	WP(C)/1659/2025 FIXED	OVAL PROJECTS ENGINEERING PRIVATE LTD Versus OIL AND NATURAL GAS CORPORATION LTD AND ORS	MS M HAZARIKA MS V V THANYU	MR S CHAKRABORTY (ALL RESPONDENTS) MR. I CHOWDHURY SR ADV (ALL RESPONDENTS)

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

25	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
26	Arb.P./16/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
WITH				
27	Arb.P./15/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
28	Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MR. S SAHU MS CHITRALEKHA DAS MS A ROY MS. D. DEVI	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
29	WP(C)/155/2024 B/O	SHRI SHAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
30	WP(C)/292/2024 B/O	SAMSUL ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
31	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
WITH				
32	WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
33	WP(C)/4415/2024 B/O	SARANGA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
34	WP(C)/601/2025 FIXED	LAKHYA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM MR. K BORUAH (R-5) MR. M ALAM(R-5) MS A DAS(R-5) MS. P BORAH(R-5)
WITH				
I.A.(Civil)/1146/2025 in WP(C)/601/2025		LAKHYA KUMAR HAZARIKA Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM
35	WP(C)/725/2025 FIXED	GHV (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025

9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
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17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
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22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,9th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 11

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./65/2025	LAKHI BORA Versus THE STATE OF ASSAM AND ANR G	MR. P JAIN MR V JAMMAR K GURUNG	PP, ASSAM
	WITH I.A.(Crl.)/155/2025 in Crl.A./65/2025	LAKHI BORA Versus THE STATE OF ASSAM AND ANR G	MR. P JAIN MR V JAMMAR K GURUNG	PP, ASSAM
2	Crl.A./112/2025	AJIT HAZARIKA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER	
	WITH I.A.(Crl.)/326/2025 in Crl.A./112/2025	AJIT HAZARIKA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER	PP, ASSAM
ORDERS				
3	I.A.(Crl.)/294/2022 WITH LCR 5 FILES. P.B-2. in Crl.A./119/2022	AMIR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH Crl.A./119/2022	AMIR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. A AHMED MR. D BORA MR. N MAHAJAN MR. I U CHOWDHURY U U KHAN	PP, ASSAM
4	I.A.(Crl.)/96/2024 WITH LCR 2 FILES. P.B-2. in Crl.A./29/2024	NITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH Crl.A./29/2024	NITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MS N HASSAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

5	I.A.(CrI.)/269/2024 WITH LCR 5 FILES. P.B-2 in CrI.A./76/2024 WITH CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
		MD. TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A MOBARAQUE MR. A AHMED MR. I U CHOWDHURY S A AKIB	PP, ASSAM
6	CrI.A./433/2024 WITH I.A.(CrI.)/1255/2024 in CrI.A./433/2024	MOSLEM UDDIN @ MALOM AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. M HUSSAIN MR. V A CHOWDHURY MR A.K. MOLLAH	PP, ASSAM
		MOSLEM UDDIN @ MALOM AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. M HUSSAIN MR. V A CHOWDHURY MR A.K. MOLLAH	PP, ASSAM
7	I.A.(CrI.)/985/2024 in CRL.A(J)/9312/2024 WITH CRL.A(J)/9312/2024 (Filing Number)	BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS P DAS	PP, ASSAM
		BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS P DAS	
8	W.P.(CrI.)/5/2025 FIXED.	PULAK DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. H DAS P BHAGAT	MR. SURAJIT DAS(R-4) GA, ASSAM A W AMAN (R-4) MR SARFRAZ NAWAZ(R-4) MD A RAHMAN(R-4)
9	I.A.(CrI.)/123/2025 B/O in CrI.A./504/2025 WITH CrI.A./504/2025 (Filing Number)	ABDUL MAZID Versus THE STATE OF ASSAM	MR B B NARZARY MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
		MD ABDUL MAZID Versus THE STATE OF ASSAM	CHAYANIKA SARMA	

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025

21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./108/2025	MD. ASIKUL ALI @ ASIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/248/2025 in Crl.Rev.P./108/2025	ASIQUL ALI Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
2	Crl.Rev.P./109/2025	RAJEN DUTTA Versus SMTI ANIMA DUTTA	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	
3	Crl.Rev.P./110/2025	SMT MOMI BHUYAN SENGUPTA Versus ANAND KUMAR GARG	MR H BETALA P K KHAKHOLIA S BORO	
4	Crl.Rev.P./111/2025	MRS PRIYANKA DUTTA Versus HIRANYA KUMAR BHUYAN AND 2 ORS	MR. S R GOGOI MS B DUTTA J SAIKIA	
5	Crl.Rev.P./112/2025	RAJU SAH Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RANA MD R ISLAM MD IMRAN J S AHMED	PP, ASSAM
6	Crl.Rev.P./114/2025	PRANAB KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
ADMISSION				
7	Crl.Pet./244/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	KAMRUL HOQUE Versus JUHERA BEGUM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	DR. B AHMED (r-1) MR. N HAQUE (r-1) MR. A K AZAD (r-1) PP, ASSAM
	WITH I.A.(Crl.)/321/2025 in Crl.Pet./244/2021	KAMRUL HOQUE Versus JUHERA BEGUM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	DR. B AHMED (r-1) MR. N HAQUE (r-1) MR. A K AZAD (r-1) PP, ASSAM

8	Crl.Rev.P./166/2023 WITH LCR 3 FILES, B/O	JAMAL UDDIN Versus NAZRUL ISLAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MS A BORAH	MD. G UDDIN MR. A M ALAMAN MR. A S TAPADER MS. P ADHIKARI MR. M AHMED
9	I.A.(Crl.)/618/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED in Crl.Pet./548/2023 WITH Crl.Pet./548/2023	RINA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	PP, ASSAM
10	Crl.Pet./1021/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	RINA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	MR. M K CHOUDHURY MRS. S GOSWAMI PP, ASSAM
11	Crl.Pet./1154/2023 WITH LCR 1 FILE, B/O	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
12	Crl.Pet./325/2024 B/O	DEEPIYOTI MALAKAR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	MR. S DAS (R-2) MR. P J DAS (R-2) PP, ASSAM
13	Crl.Pet./592/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	NABA KUMAR GOSWAMI Versus MRS. RUMI DEVI	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	MR A K AHMED MS P KAKATI
14	Crl.Pet./1011/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	SANJIV KUMAR TULSIAN AND 2 ORS Versus ALOK KUMAR JHAWAR AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	MR. DITUL DAS(R-1) MR H JAIN(R-1) MR. D S SINGH(R-1) PP, ASSAM (R2)
15	Crl.Pet./1366/2024 B/O	CHAMPAK SARMA Versus THE STATE OF ASSAM AND ANR	MR. M K SARMA MR H DAS	MS. B BHUYAN (R-2) MS. R SAHIN (R-2) PP, ASSAM
16	Crl.Pet./1535/2024 FIXED	DEBOTTAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MR. D GOGOI, SC, EXCISE DEPTT. PP, ASSAM
17	Crl.Pet./1535/2024 FIXED	MD. MOIDUL ISLAM Versus NASRIN SULTANA	MR P KATAKI MRS R BEGUM MS. A LALA	MR. I A HAZARIKA B BARMAN
ORDERS				
17	I.A.(Crl.)/799/2023 AB 2355/2019(D/O), WITH OFFICE NOTE, FIXED in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR M BASUMATARI (R-2) PP, ASSAM
18	Crl.Pet./892/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	JAGMOHAN ARORA AND ANR Versus UNION OF INDIA AND ANR	MR. SHANTANU SARMA MR. A LAL MR A BRAHMA	DY.S.G.I.
19	Crl.A./114/2024 WITH LCR 4 FILES, FIXED	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/391/2024 in Crl.A./114/2024	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
20	I.A.(Crl.)/118/2024 WITH LCR 1 FILE(SCANNED COPY) in Crl.Pet./208/2023 WITH Crl.Pet./208/2023	SHEHNAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR. A K AHMED (r-2) PP, ASSAM
	WITH Crl.Pet./208/2023	SHEHNAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR. A K AHMED (r-2) MD A ISLAM (r-2) PP, ASSAM

21	Crl.Pet./1125/2024 B/O	AYAJUR RAHMAN AND 4 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 6 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	GA, ASSAM MR. K K PARASAR (R-5,6,7) SC, CBI
22	I.A.(Crl.)/1139/2024 in Crl.Rev.P./10640/2024 WITH Crl.Rev.P./10640/2024 (Filing Number)	LAKHYAJIT BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR. LAKHYAJIT BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR (B)	MR S GOGOI MS G GOGOI MS A GOGOI MR S GOGOI	PP, ASSAM
23	I.A.(Crl.)/113/2025 WITH LCR 4 FILES, OFFICE NOTE, B/O in Crl.A./133/2024 WITH Crl.A./133/2024	MD ABDUL IKRAM, Versus THE STATE OF ASSAM AND ANR MD. ABDUL IKRAM Versus THE STATE OF ASSAM AND ANR.	MD IMRAN MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM PP, ASSAM
24	Crl.Pet./130/2025 B/O	ISLAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
25	I.A.(Crl.)/145/2025 WITH OFFICE NOTE, B/O in Crl.A./62/2025 WITH Crl.A./62/2025	SRI DILIP DEBNATH Versus THE STATE OF ASSAM DILIP DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM PP, ASSAM
26	Crl.Pet./251/2025 FIXED	POOJA UPADHYAY Versus CHANDRAMANI AND ANR.	MR. A ROY MR. B DEKA MS N T MANPOONG	PP, ASSAM
27	Crl.Pet./253/2025 FIXED	SADIR SEIKH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
28	Crl.Pet./315/2025 FIXED	MISS PUJA BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
29	Crl.Pet./332/2025 FIXED	SHOBNAM ARA BEGUM MAZUMDER Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, CBI
HEARING				
30	Crl.A./20/2021 5 Y 6 M 8 D :WITH LCR 4 FILES, P.B.-1, B/O WITH I.A.(Crl.)/43/2021 in Crl.A./20/2021	KABIR ALI Versus THE STATE OF ASSAM. KABIR ALI Versus THE STATE OF ASSAM.	MR. M AHMED MR N AHMED MR G P CHETIA MR. M AHMED MR N AHMED MR G P CHETIA	PP, ASSAM PP, ASSAM
31	I.A.(Crl.)/213/2023 WITH LCR 1 FILE(SCANNED COPY), B/O in Crl.A./93/2023 WITH Crl.A./93/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM MR K P PATHAK PP, ASSAM
32	Crl.Pet./1058/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL MALEK AND 17 ORS. Versus THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	RSA/173/2022 WITH LCR, B/O	AFRUJA KHATUN Versus MOJMUL ALI AND ANR.	MR. P K ROYCHOUDHURY MS. D R BASUMATARY	MR. R K BHUYAN (R-1) MR A ZAMAN (R-1) MR. M KASHYAP(R-1)
MOTION				
2	CRP/103/2024	THE NATIONAL INSURANCE COMPANY LTD Versus RUKMINI DEVI	MR. P J BARMAN MS P PHUKAN	
3	CRP/47/2025 FIXED	THE ORIENTAL INSURANCE COMPANY LIMITED Versus MOTIBUR RAHMAN AND ANR	MR. J KALITA MS. S DEB MR SOHAING	
4	AB/743/2025 WITH OFFICE NOTE	REJUWAN AHMED Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
ADMISSION				
5	WP(C)/1701/2022 PART-HEARD, FIXED	PRINCE BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, HIGHER EDU MR R DHAR (r-3,4) MR N N UPADHYAYA (r-3,4)
6	WP(C)/3820/2023 PART-HEARD	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
7	WP(C)/5796/2023 PART-HEARD	SUCHANDRA BASAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
8	WP(C)/3875/2024 PART-HEARD, FIXED	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
9	CRP(IO)/311/2022 FIXED	UJJAL KUMAR NATH Versus CHITRA LAHKAR AND 2 ORS	MR. SURAJIT DAS MR. P P DAS MR. A R SHOME MR B PUSHILAL MR A HALOI	MR. M KASHYAP (r-1,2,3)
10	RFA/19/2025	MD AZAD ALI Versus SMTI MALABIKA CHOUDHURY	MS M KASHYAP L K BORAH C KALITA MR B DAS	

	WITH I.A.(Civil)/1160/2025 in RFA/19/2025	MD AZAD ALI Versus SMTI MALABIKA CHOUDHURY	MS M KASHYAP L K BORAH C KALITA MR B DAS	
11	MACApp./131/2025	AMAR KUMAR JHA @ AMAR JHA Versus HADFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. DITUL DAS MS TINLUNG	
12	MACApp./133/2025	SANTOSH KUMAR SAHANI Versus MINAKSHI MUDOI 2 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	
FOR HEARING U/O XLI RULE II C.P.C.				
13	RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	WITH I.A.(Civil)/959/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
14	RSA/220/2024 FIXED	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA (ALL RESPONDENTS) MS P SARMA (ALL RESPONDENTS)
	WITH I.A.(Civil)/3590/2024 in RSA/220/2024	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
ORDERS				
15	I.A.(Civil)/3515/2024 PART-HEARD, FIXED in WP(C)/5620/2024	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
	WITH WP(C)/5620/2024 CAVT. NO. 11072/024,	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR J ABEDIN (R5) MR. S C BISWAS FOR CAVEATOR
16	WITH WP(C)/2285/2024	ASHRAF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)
17	RSA/50/2014 B/O	MRS. RASHMI BEGUM and 7 ORS, Versus ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
18	CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus SHRI BHUBANESWAR BORO and 11 ORS.	MR.S R GOGOI MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	MR B K SARMA(R-1,2,3) MR. R C PAUL(R-1,2,3)
19	MACApp./350/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus GANESHMAL DAYMA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	MR. J I BORBHUIYA (R7, R8) MS F BEGUM (R7, R8) MR. R GOSWAMI (R-1 to 6) Ms. J BARUAH (R-1 to 6) MR. L MOHAN (R7, R8) B DUTTA (R-1 to 6)
	WITH I.A.(Civil)/1541/2018 in MACApp./350/2018	NEW INDIA ASSURANCE COMPANY LTD Versus GANESHMAL DAYMA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	

20	MACApp./573/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1 to 4) MR Z HUSSAIN (R-5) MR. A SHAKIL (r-1 to 4) MR K TARUNKUMAR
21	I.A.(Civil)/474/2019 in RFA/16805/2018 WITH RFA/16805/2018 (Filing Number)	SMT RASHMI THAKURIA AND 2 ORS Versus SMTI ANIMA THAKURIA AND 15 ORS SMT RASHMI THAKURIA AND 2 ORS Versus SMTI ANIMA THAKURIA AND 15 ORS	MS. C KALITA MR. L K BORAH MR. J PAWE	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA
22	MACApp./592/2019 WITH LCR WITH	TAMSER ALI MONDAL AND ANR Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD. AND 2 ORS	MD. A. RASHID MR. M HUSSAIN	A A AHMED (r-2)
23	MACApp./514/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus TAMSER ALI MONDAL AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MD. A. RASHID MR. A T SARKAR MR. M HUSSAIN
24	MACApp./266/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus SRI NISHANTA TAMULI AND 2 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR H J TAMULI MR H J TAMULI
25	I.A.(Civil)/647/2022 WITH LCR, FIXED in RSA/2313/2022 WITH RSA/2313/2022 (Filing Number) WITH	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. B	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA MR. B K BHAGAWATI	MR. R DUBEY (R-1,2,3) MR. R DUBEY (R-1,2,3) MS. A B KAYASTHA MS. A B KAYASTHA MR. A N I HUSSAIN MR. A N I HUSSAIN MS N B KAYASTHA MS N B KAYASTHA
26	RSA/117/2019	ON THE DEATH OF SMTI. INDU ROY @ INDU PHUKAN ROY HER LEGAL HEIRS DR.RITUPARNA PHUKAN ROY (SON) N Versus DR. ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. JYOTIRMOY ROY MR. B K BHAGAWATI MR. R HAZARIKA MR. C CHAKRAVARTY MR B S DEKA	MR. B K SHARMA MS. B BHUYAN MR. P SARMA
27	CRP(IO)/203/2023	KUNTAL KR. KAUSHIK Versus PRADYUNYA KUMAR DAS AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN
28	I.A.(Civil)/1594/2023 in RFA/3757/2023 WITH RFA/3757/2023 (Filing Number)	PAVAN CHANGMAI Versus STATE BANK OF INDIA AND 2 ORS. PAVAN CHANGMAI Versus STATE BANK OF INDIA AND 2 ORS. A	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR. P K ROY	
29	I.A.(Civil)/1906/2023 in RFA/15765/2022 WITH RFA/15765/2022 (Filing Number)	SHIBU BARMAN Versus CHANDRA MOHAN RAY AND 9 ORS.		MR. S K GHOSH (r-2 to 5,8,9,10) MS F AHMED (r-2 to 5,8,9,10)
30	I.A.(Civil)/2262/2023 in RSA/6235/2023	SHIBU BARMAN Versus CHANDRA MOHAN RAY AND 9 ORS. B SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS.	MR. D K SHARMA MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4

	WITH RSA/6235/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
	WITH I.A.(Civil)/6237/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
31	WITH RSA/6144/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
	WITH I.A.(Civil)/1484/2023	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY
	WITH I.A.(Civil)/6146/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
32	I.A.(Civil)/16/2024 in RFA/4618/2022	KHABIRUDDIN ALI AND 5 ORS. Versus ON THE DEATH OF RAMESH KALITA HIS LEGAL HEIRS NIRONJON KALITA AND 2 ORS.	MR. B CHOWDHURY MR. S R ISLAM	MR. D MOZUMDER MR. R K BHATRA MR GAURAV R DUTTA
	WITH RFA/4618/2022 (Filing Number)	KHABIRUDDIN ALI AND 5 ORS. Versus RAMJI SINGH AND 17 ORS. F	MR. B CHOWDHURY	
	WITH I.A.(Civil)/1456/2022	KHABIRUDDIN ALI AND 5 ORS. Versus RAMJI SINGH AND 17 ORS.	MR. B CHOWDHURY MR. S R ISLAM	MR. D MOZUMDER (r- 1,4,5,8) MR. R K BHATRA MR. A K GUPTA MR. B D DEKA MR. R ALI MR GAURAV R DUTTA (r- 1,4,5,8) M KALITA MR M BORO MR A BHATRA FOR CAVEATOR
	WITH I.A.(Civil)/12/2024	KHABIRUDDIN ALI AND 5 ORS. Versus ON THE DEATH OF RAMESH KALITA HIS LEGAL HEIRS NIRONJON KALITA AND ORS	MR. B CHOWDHURY MR. S R ISLAM	MR. D MOZUMDER MR. R K BHATRA MR GAURAV R DUTTA
	WITH I.A.(Civil)/14/2024	KHABIRUDDIN ALI AND 5 ORS. Versus ON THE DEATH OF BHAGAWAN MEDHI HIS LEGAL HEIRS JITU MEDHI	MR. B CHOWDHURY MR. S R ISLAM	MR. D MOZUMDER MR. R K BHATRA MR GAURAV R DUTTA
	WITH I.A.(Civil)/15/2024	KHABIRUDDIN ALI AND 5 ORS. Versus ON THE DEATH OF BAIKUNTHA KALITA HIS LEGAL HEIRS SHUCAN KALITA AND ANR	MR. B CHOWDHURY MR. S R ISLAM	MR. D MOZUMDER MR GAURAV R DUTTA

33	RFA/49/2024 WITH LCR	RAGNI SINGH AND ANR Versus KAMLA LADHA	SACHIT SHARMA	MR. A KABRA MR. MEHUL SHAH
34	Tr.P.(C)/103/2024 B/O	JOYDIP DEB Versus SMT. SOMA PAUL DEB	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA
35	I.A.(Civil)/1681/2024 WITH LCR, B/O in Test.App./8/2023 WITH Test.App./8/2023 CAVT. NO. 07472/023,	MINATI KALITA Versus BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR K JAIN (R2-R4) MR N ALAM
		MINATI KALITA Versus BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR. N ALAM (FOR CAVEATOR) MR K JAIN (R2-R4) MR K JAIN (R2-R4) MS. B JAIN (R2-R4)
36	I.A.(Civil)/1842/2024 FIXED in FAO/50/2024 WITH FAO/50/2024	RAJEN BORO AND ANR Versus PRABHAKAR TIWARI AND 6 ORS	MR H K SARMA	MR. N ALAM(R-1 TO 4) S A BAKHTIAR(R-1 TO 4)
		RAJEN BORO AND ANR Versus PRABHAKAR TIWARI AND 6 ORS	MR H K SARMA	S A BAKHTIAR (R- 1 TO 4) MR N ALAM (R- 1 TO 4)
37	I.A.(Civil)/2813/2024 (AS LAST ITEM), WITH LCR, B/O in MACApp./151/2024 WITH MACApp./151/2024	KANIKA BALA RAY AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MR. A J SAIKIA
		NATIONAL INSURANCE COMPANY LIMITED Versus KANIKA BALA RAY AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A R AGARWALA (r-1,2)
38	I.A.(Civil)/3445/2024 WITH LCR in RSA/174/2011 WITH RSA/174/2011	ON THE DEATH OF HARI PRASAD SARMA Versus MUKUNDA SARMA	MR. P K ROY MR. S K CHAKRABORTY	MR. K SARMA
		HARI PRASAD SARMA and ANR, Versus MUKUNDA SARMA,	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA MR.M BURAGOHAIN	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS
		ON THE DEATH OF HARI PRASAD SARMA Versus MUKUNDA SARMA	MR. P K ROY	MR. K SARMA
39	I.A.(Civil)/4048/2024 FIXED in FAO/87/2024 WITH FAO/87/2024 CAVT. NO. 08082/024,	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR
		M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR. A SARMA (R-4,5) MR. M HUSSAIN (R-4,5) MR. K KALITA (R-4,5) MR M SAHEWALLA MS G SWAMI (R-4,5) FOR CAVEATOR
40	I.A.(Civil)/327/2025 B/O in MACApp./293/2024 WITH MACApp./293/2024	SARALA BORA Versus THE NATIONAL INSURANCE COMPANY LIMITED	J SAIKIA	MS. D D BARMAN
		THE NATIONAL INSURANCE COMPANY LIMITED Versus SARALA BORA AND 2 ORS.	MRS. D DAS BARMAN	MR. S R GOGOI(R-1) J SAIKIA (R-1)

41	I.A.(Civil)/597/2025 in MACApp./528/2024	PINKY DEKA AND ORS Versus THE ORIENTAL INSURANCE CO LTD AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM J MEDHI	MR. S K GOSWAMI MR. R SHARMA
	WITH MACApp./528/2024	THE ORIENTAL INSURANCE CO LTD Versus PINKY DEKA AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. I H LASKAR (R-1,2,3,4) MR. P K DEKA (R-1,2,3,4) C S SARKAR (R-1,2,3,4) MR. P DAIMARY (R-1,2,3,4) MR. R. KARIM (R-1,2,3,4) J MEDHI (R-1,2,3,4)
	WITH I.A.(Civil)/3102/2024 in MACApp./528/2024	THE ORIENTAL INSURANCE CO LTD Versus PINKY DEKA AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
42	I.A.(Civil)/916/2025 WITH LCR, B/O in RSA/240/2017	MUSSTT ALIMAN NESSA ALIAS AHILA KHATUN, Versus MD MINAR ALI,	MR A DASGUPTA MS B DAS	MR. T ROY
	WITH RSA/240/2017	MAJIBAR RAHMAN and ANR. Versus MINAR ALI and 7 ORS.	MR.M U MAHMUD MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR G P BHOWMIK (R1-7) MR S DEY (R1-7) MS. B SARKAR (R1-7) MS.S DEY (R1-7) MR.H DAS
43	I.A.(Civil)/1155/2025 in MACApp./2740/2025	SHRIRAM GENERAL INSURANCE CO.LTD. Versus MONIRUL ISLAM	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH MACApp./2740/2025 (Filing Number)	shriram general insurance company limited Versus MONIRUL ISLAM	Shantanu pegu	
44	I.A.(Civil)/1157/2025 CAVT. NO.01592/025, in MFA/2397/2025	M/S EASTERN TRADING CORPORATION Versus SHYAMALI TANTI	MS. P BHATTACHARYA MR T GOGOI	MR. M TALUKDAR FOR CAVEATOR MS. B SARMAH
	WITH MFA/2397/2025 (Filing Number)	M/s Eastern Trading Corporation, Versus Smti Shyamali Tanti	MR TARUN GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025

18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1101/2025	NUR MAHAMMAD ALI @ BABUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./2777/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	Bail Appln./3591/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
4	Bail Appln./3769/2024 WITH CASE RECORD(SCANNED COPY)	KRISHNA MAHAPATRA MALI Versus THE UNION OF INDIA	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, NCB
5	Bail Appln./3782/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MEGHAN PASWAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	Bail Appln./3882/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
7	Bail Appln./153/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	Bail Appln./221/2025 WITH CASE RECORD(SCANNED COPY)	LIYAKAT ALI@ RIYAKAT ALI LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
9	Bail Appln./294/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NOOR HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
10	Bail Appln./394/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NAKUL BORO Versus THE STATE OF ASSAM	MR. N K KALITA	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM

11	WITH Bail Appln./391/2025	BIJOY BISWAS Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
12	Bail Appln./521/2025 WITH CASE RECORD(SCANNED COPY)	GULENUR ISLAM Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
13	Bail Appln./539/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. J AHMED J U AHMED MS A HUSSAIN H G DAISY	PP, ASSAM
14	Bail Appln./670/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJESH PAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A RAHMAN (R-2) PP, ASSAM
15	Bail Appln./735/2025 FIXED	RIJJAK ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/1661/2024	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
17	AB/221/2025 FIXED	SRI AMAN KUMAR GUPTA AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MS D DAS MR. I K BURAGOHAİN	MR. A K GUPTA (FOR INFORMANT) MR. R S MISHRA (FOR INFORMANT) PP, ASSAM
18	AB/516/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MANJIL BASUMATARY @ MANJIL NARZARY AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	SPECIAL PP ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
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13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1231/2025 FIXED	SRI PATUL LAL YADAV Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, REVENUE SC, PWD
2	WP(C)/1378/2025	SMTI SATI KAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, REVENUE
3	WP(C)/1415/2025 FIXED	ASSAM INSTITUTE OF NURSING Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HEALTH
4	WP(C)/1623/2025 FIXED	JENITA PARBIN BARBHUYA @ LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MS. S. CHANDA	GA, ASSAM SC, NHIDC SC, REVENUE
5	WP(C)/1653/2025 FIXED	PICKLU PAUL Versus UNION OF INDIA AND 2 ORS.	MR N DASGUPTA MR H DAS	DY.S.G.I. SC, CUSTOMS
6	WP(C)/1751/2025 FIXED	RANJIMA BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, FINANCE AND TAXATION
7	WP(C)/1798/2025 FIXED	RATUL BORTHAKUR AND 2 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM DY.S.G.I. SC, NHIDC
8	WP(C)/1856/2025 FIXED	ARUN DIBRUWAL Versus UNION OF INDIA	MR A KHANIKAR R L CHUTIA	SC, GST SC, FINANCE AND TAXATION
9	WP(C)/1890/2025 FIXED	DILRAJ MAZUMDER Versus THE STATE OF ASSAM AND 15 ORS	MR S M T CHISTIE MR. N J KHATANAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
10	WP(C)/1981/2025	MS DHANSIRI TRAVELS ENTERPRISE Versus THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, GST DY.S.G.I.
11	WP(C)/1982/2025	SABITRI MAHANTA Versus THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM PP, ASSAM

12	WP(C)/1983/2025	GOPESH KALITA Versus THE STATE OF ASSAM	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	SC, HEALTH
13	WP(C)/1986/2025	SHREE GAUHATI GAUSHALA TRUST Versus THE STATE OF ASSAM	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, HOUSING AND URBAN AFFAIRS
14	WP(C)/1988/2025	NAMONI MAJULI MASYA BABOSAI AND MIN PALAN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC. REVENUE SC, PWD
15	WP(C)/1989/2025	M/S T AND I PVT LTD Versus THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA MS. H JAIN M BARUAH	SC, GST DY.S.G.I.
ORDER (STAY VACATING)				
16	I.A.(Civil)/138/2025 FIXED in WP(C)/6945/2024 WITH WP(C)/6945/2024	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS FOYZUL HOQUE MAZUMDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A K AZAD MR B SINHA MR. H ISLAM	MR B SINHA SC, CO OP MR. P K ROYCHOUDHURY(R-5) MR. N HAQUE(R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA(R-5) MR M HUSSAIN(R-5)
ORDER (IMPLEADMENT OF PARTY)				
17	I.A.(Civil)/1036/2025 in WP(C)/6750/2024 WITH WP(C)/6750/2024	SMT. URMILA AGARWALA Versus THE UNION OF INDIA AND 6 ORS URMILA AGARWALA Versus THE UNION OF INDIA AND 06 ORS.	MR G N SAHEWALLA MR. A K SAHEWALLA MR H K SARMA MS K SARMA MR G N SAHEWALLA MR. A K SAHEWALLA MR H K SARMA MS K SARMA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, FINANCE SC, REVENUE GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE SC, FINANCE
ADMISSION				
18	WP(C)/92/2023 FIXED	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) C.G.C. MR. S D PURKAYASTHA (R1-R3) MRS. A GAYAN MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
19	WP(C)/6025/2023 B/O	SHOFIQU L ISLAM AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. A F N U MOLLAH MD H R AHMED K ZAMAN	SC, APDCL MRS. R DEVI (r-1,7,8,9) MR. B CHOUDHURY (R-2 TO R-6) MR. S BARUAH (R-10) MS R DEVI (R-1, R-7, R-8 & R-9) DY.S.G.I.
20	WP(C)/1170/2024 FIXED	M/S BASANTIPUR TEA COMPANY PVT. LTD., Versus THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	MR. S C KEYAL

21	WP(C)/2116/2024 FIXED	MINA GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM MR. K GOGOI SC, REVENUE
22	WP(C)/3421/2024 FIXED	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	WITH I.A.(Civil)/2550/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
23	WP(C)/4168/2024 FIXED	ASSI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM MR B GOGOI
24	WP(C)/4310/2024 FIXED	MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, REVENUE SC, K A A C
25	WP(C)/4838/2024 B/O	DULAL KHAKHALARY Versus BHARAT PETROLEUM CORPORATION LIMITED AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM MR D GOGOI, SC FOREST MR. S S ROY(R-1,2) MR. S BORTHAKUR (R-1,2) SC, BPCL
26	WP(C)/444/2025 CAVT. NO.003820/25,N WITH WP(C)/4604/2019 (D/O), FIXED	BHARAT SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BARUAH MR. N M DUTTA	MR. P K GOSWAMI (R12) MR D KALITA GA, ASSAM MR B P BORAH (R12) MR. H R DAS DY.S.G.I. SC, FOREST FOR CAVEATOR SC, PCB
27	WP(C)/549/2025 FIXED	PHANIDHAR PAWE AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM
28	WP(C)/1297/2025 FIXED	MOHIT AGARWAL Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
29	WP(C)/1311/2025 FIXED	BINITA DAS BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR. P K GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
30	WP(C)/1493/2025 FIXED	AMIT KUMAR DEB AND 8 OTHERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K TALUKDAR MR S ISLAM A BEGUM	GA, ASSAM SC, REVENUE
		ORDERS		
31	WP(C)/7362/2018 FIXED	BIMAL CHANDRA DAS Versus DEBT RECOVERY TRIBUNAL AND 3 ORS.	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. M SHARMA (SC, CENTRAL BANK OF INDIA)
32	WITH WP(C)/6547/2015	KARTIK SARKAR Versus CENTRAL BANK OF INDIA and 3 ORS	MR.M DUTTA MS.N BARMAN MR.P A AHMED MR.J A AHMED	MRC KALITAR-1 to 3 MR.G DAS(R-1 to 3)
33	I.A.(Civil)/319/2025 FIXED in WP(C)/1702/2024 WITH WP(C)/1702/2024	GURU PRASAD SATNAMI AND 9 ORS Versus THE STATE OF ASSAM AND ORS	MR S GAUTAM	GA, ASSAM SC, REVENUE
		GURU PRASAD SATNAMI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR S GAUTAM	GA, ASSAM SC, REVENUE

34	WP(C)/762/2025 FIXED	DILIP KR SAHA Versus THE STATE OF ASSAM	ROFIQUL ISLAM T TALUKDAR	SC, CO OP GA, ASSAM
35	I.A.(Civil)/965/2025 in WP(C)/6678/2016	ON THE DEATH OF SMT ARPANA SARKAR HER LEGAL HEIR NOEL RONGPI Versus THE STATE OF ASSAM AND 5 OTHERS	MR. S A AHMED MRS. A KHANAM	GA, ASSAM SC, REVENUE
	WITH WP(C)/6678/2016	SMTI. ARPANA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.M GOGOI MR.S A AHMED	GA, ASSAM MR.M SARANIAR-5 MR P S DEKA, SC, REVENUE DEPARTMENT MR.S U AHMED(R-6) MS.SUSENTETLA(R-5) MR.A I KATHAR(R-6) SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1090/2025	ASHRAFUL ISLAM @ ASHRAFUL SIKDAR Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN P DEY	PP, ASSAM
2	Bail Appln./1094/2025	PRAMANAND SAHANI AND 2 ORS. Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
MOTION				
3	AB/3388/2024 FIXED	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	PP, ASSAM
4	AB/822/2025	SAFIUL @ SAPIOL HOQUE Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
5	AB/825/2025	DIPAK PATIR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
6	AB/826/2025	ABDUL SOHID @ ABDUS SHAHID Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
7	AB/829/2025	MUSTAFIZUR RAHMAN ALIAS MUSTAK ALI Versus THE STATE OF ASSAM	J S AHMED	PP, ASSAM
8	AB/832/2025	ABDUL HASSAN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
9	AB/833/2025	ROFIKUL SAHAB Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./2886/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABHISEKH CHANDA @ ABHISHEK CHANDA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	Bail Appln./3640/2024 WITH CASE RECORD(SCANNED COPY), FIXED	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
12	Bail Appln./407/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. A B T HAQUE	PP, ASSAM
13	Bail Appln./452/2025 WITH OFFICE NOTE, FIXED	ROBIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N ALAM MR N J DAS	PP, ASSAM
14	Bail Appln./497/2025 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
15	Bail Appln./716/2025 WITH OFFICE NOTE, FIXED	MOKDAM ALI ALIAS DR MOKDOM ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
16	Bail Appln./793/2025 FIXED	OSMAN GONI Versus THE STATE OF ASSAM	MD I H LASKAR	PP, ASSAM
17	Bail Appln./904/2025 FIXED	SANJIB BAISHYA Versus THE STATE OF ASSAM	MR. R P HAZARIKA AMIR HUSSAIN	PP, ASSAM
18	Bail Appln./935/2025 B/O	TARUN BURAGOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. J K ROY	PP, ASSAM
19	Bail Appln./956/2025 FIXED	SANKAR BARUAH Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM
20	Bail Appln./997/2025 FIXED	PIKLU DEB Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
21	Bail Appln./1002/2025 FIXED	ABDUL HANNAN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/2448/2024	NISHANK PRASAD SAIKIA Versus THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
23	AB/3132/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. Versus THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	MR. A GANGULY (INFORMANT) MR T CHHETRI (INFORMANT) PP, ASSAM
24	AB/36/2025 FIXED	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
25	WITH AB/3307/2024	MAJIRAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
26	AB/46/2025 WITH OFFICE NOTE, FIXED	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
27	WITH AB/48/2025	REZAUL ISLAM Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM

28	WITH AB/50/2025	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
29	WITH AB/52/2025	HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
30	WITH AB/53/2025	SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
31	WITH AB/54/2025	AKBAR ALI MIR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
32	WITH AB/55/2025	ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
33	WITH AB/56/2025	AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
34	WITH AB/57/2025	KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
35	WITH AB/58/2025	MARJINA BIBI Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
36	AB/267/2025 FIXED	RAJIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
37	AB/375/2025 FIXED	MD TAZMUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MD P RAHMAN MR. J ALI	MR. A AHMED (FOR INFORMANT) MR. R ALI (FOR INFORMANT) U U KHAN (FOR INFORMANT) PP, ASSAM
38	AB/433/2025 FIXED	BHUPEN BARMAN Versus THE STATE OF ASSAM	MR. S CHAUHAN M. BORUAH B CHOWHAN	PP, ASSAM
39	AB/475/2025 FIXED	PRANJAL DAS ALIAS KRISHNA DAS AND ANR Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
40	AB/543/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
41	AB/580/2025 FIXED	NIPEN SARKAR Versus THE STATE OF ASSAM	MR. T N DAS MR. S A HUSSAIN MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
42	AB/591/2025 FIXED	PRANJAL PAGAG Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
43	AB/594/2025 FIXED	KULOJYOTI KALITA Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM

44	AB/708/2025 FIXED	SIRAJUL HOQUE @ SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. J AHMED MR S ISLAM S RAHMAN	PP, ASSAM
45	AB/713/2025 FIXED	SHYAM BORUAH AND 4 ORS. Versus THE STATE OF ASSAM	MR. M K MISRA MR. U J SAIKIA MS M DAS	PP, ASSAM
46	AB/725/2025 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR. B B GOGOI MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
WITH				
47	AB/560/2025	MUSA SK @ MOSA ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B B GOGOI MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
48	AB/749/2025 FIXED	SAJEDA BEGUM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
49	AB/759/2025 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM

ORDERS

50	I.A.(Cr.)/1037/2024 in Bail Appln./989/2019	SALMA BEGUM Versus ABDUL MINTU ALI @ MD. ABDUL MINTU @ MD. MINTU ALI AND ANR	MR. D BORA MR. N MAHAJAN	MR SISHIR DUTTA(R-1) MS S MOCHAHARI(R-1) MR. S DUTTA(R-1) MR S DUTTA (R-1) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./584/2025 FIXED	JAN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
2	Bail Appln./998/2025 FIXED	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
WITH				
3	Bail Appln./826/2025	JEHARUN KHATUN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM	PP, ASSAM
4	Bail Appln./1093/2025	MD. SAIF UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./1095/2025	ABDUL SAMAD AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
6	Bail Appln./1096/2025	HABIB AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./1098/2025	MD JALAL ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
8	Bail Appln./1099/2025	RAHUL CHAUDHRI Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
9	Bail Appln./1103/2025	BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
10	Bail Appln./1106/2025	GOURI CHOUDHURY Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
11	Bail Appln./1107/2025	GAUTAM DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM

MOTION

12	AB/2797/2024	MOJMUN NEHAR TAPADAR Versus THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
13	AB/827/2025	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
14	AB/828/2025	SANDIP BARMAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
15	AB/830/2025	SMTI LUCKYMONI BORUAH AND ORS Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH MR K J SAIKIA	PP, ASSAM
16	AB/831/2025	ASHOK DAS Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./146/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ASRARUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
18	Bail Appln./788/2025 WITH OFFICE NOTE, FIXED	MAHANANDA DAS Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
19	Bail Appln./792/2025	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
20	Bail Appln./830/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD SURAJ ALI @ SOTO Versus THE STATE OF ASSAM AND ANR	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
21	Bail Appln./841/2025 FIXED	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	MR. SURAJIT DAS(INFORMANT) A W AMAN(INFORMANT) MR SARFRAZ NAWAZ(INFORMANT) SAMIM RAHMAN(INFORMANT) PP, ASSAM
22	Bail Appln./871/2025 FIXED	BIRENDAR DHADHA Versus THE STATE OF ASSAM	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
23	Bail Appln./873/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NAJAR ALI Versus THE STATE OF ASSAM	MR G K DEKA MR. A M BARUAH S RABHA	PP, ASSAM
24	Bail Appln./880/2025 FIXED	SHEHNAZ KHATOON @ SAHAJAHAN BEGUM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
25	Bail Appln./883/2025 WITH OFFICE NOTE	NIAJ UDDIN @ NIAZ UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
26	Bail Appln./912/2025 FIXED	SHIMUL HOQUE MAZUMDER @ SAHID AHMED MAZUMDER Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
27	Bail Appln./923/2025 WITH OFFICE NOTE, FIXED	RAHUL TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA	PP, ASSAM
28	Bail Appln./955/2025 FIXED	ALTAB HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

BAIL HEARING

29	AB/137/2025 WITH CASE RECORD(SCANNED COPY)	SANJAY KALITA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
30	AB/326/2025 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
31	AB/458/2025 FIXED	MD SAMIR UDDIN Versus THE STATE OF ASSAM	TAWHID LASKAR A BORBHUYAN	PP, ASSAM
32	AB/568/2025 FIXED	SOFIQL ISLAM MIR Versus THE STATE OF ASSAM AND ANR.	MR M H AHMED I AMIN	PP, ASSAM
33	AB/595/2025 FIXED	ABU SALEH MONDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN	PP, ASSAM
34	AB/669/2025 FIXED	TAJAL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR N ZAMAN	PP, ASSAM
35	AB/679/2025 WITH OFFICE NOTE, FIXED	SUBASH SARMAH Versus THE STATE OF ASSAM AND ANR	MR P NEOG MS. D PATHAK	PP, ASSAM

ORDERS

36	I.A.(Cr.)/273/2025 in AB/416/2025	SAHERA KHATUN Versus LUTFUR RAHMAN AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. R DEKA PP, ASSAM
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WITH

[AB/416/2025](#)

LUTFUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS R DEKA MR. SAYED SALIM AHMED	MR. M U MONDAL(R-2) A A AHMED (R-2) MR. A W MONDAL(R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III

THIS BENCH WILL RISE AT 4:05 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/508/2025	RONJITA BOSUMATARY AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED	SC, WATER RESOURCE
2	WP(C)/1064/2025	NO. 010025655 CT/GD SHRAWAN KUMAR Versus THE UNION OF INDIA AND 2 ORS	MR M A ISLAM MR J I MONDAL	MRS. A GAYAN (C.G.C.) DY.S.G.I.
3	WP(C)/1212/2025	RAM BABU Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	DY.S.G.I. SC, INCOME TAX
ORDER NO STEPS				
4	WP(C)/5432/2023	ANWARUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SEC. EDU.
5	WP(C)/7517/2023	NIPON DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR S SARMAH	SC, HIGHER EDU
ADMISSION				
6	WP(C)/2933/2022 FIXED	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
7	WP(C)/3631/2022	KAMALUDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU.
8	WP(C)/7305/2022 B/O	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
WITH				
9	WP(C)/7288/2022	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE

10	WP(C)/927/2023	JHULA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	GA, ASSAM SC, AG MR B GOGOI R-3 MR D BORAH R-1& 2 SC, FINANCE DEPTT.
11	WP(C)/1030/2023	HASTING TERON Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MR A SARANIA	GA, ASSAM SC, APSC
12	WP(C)/1096/2023	SUBHA RANI DAS @ SHOVA RANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. U NANDA MS A BORAH MS. J GHOSH	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
13	WP(C)/1149/2023	ABHIJIT BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, FINANCE
14	WP(C)/1322/2023 FIXED	DR. ARUP JYOTI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, A.H and V. DEPT.
15	WP(C)/2071/2023	SMTI. CHAITALI SIDDHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM MR. R M DEKA (r-5) MS N MAHANTA (r-5) N GAUTAM (r-5)
16	WITH WP(C)/1432/2023	CHAITALI SIDDHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM MR. R M DEKA (r-4) MS N MAHANTA (r-4) MR. H G HAZARIKA (r-4)
17	WP(C)/2848/2023	NAYAN JYOTI BORAH Versus THE ASSAM COOPERATIVE APEX BANK LIMITED AND 3 ORS	MR. S ISLAM MR A HAWARI	SC, CO OP SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
18	WP(C)/3461/2023	RITU KURMI Versus THE UNION OF INDIA AND 2 ORS	MR. S C KEYAL MS. R DEKA	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
19	WP(C)/3833/2023	SHAMIM ARA SAFIA ZAMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MS. D GOSWAMI	MR S DUTTA (r-2 TO 6) MS S MOCHAHARI (r-2 TO 6) MR. S DUTTA (r-2 TO 6) DY.S.G.I. SC, PNB
20	WP(C)/4860/2023	BORNALI TAMULI Versus THE STATE OF ASSAM AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY	SC, CO OP GA, ASSAM SC, APSC
21	WP(C)/4902/2023 FIXED	KRISHNA CHHETRI Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	GA, ASSAM SC, APSC
22	WP(C)/5175/2023 B/O	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
23	WP(C)/5939/2023	MASUD AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC

24	WP(C)/6197/2023	BIPUL RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
25	WP(C)/6370/2023	CHAMPA KHERKATARY AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU SC, BTC
26	WP(C)/6736/2023	GOUTAM KUMAR MANDAL Versus THE UNION OF INDIA AND 3 ORS	MD K RAHMAN MR. SAIDUL ALOM	DY.S.G.I.
27	WP(C)/7594/2023	SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
28	WP(C)/39/2024 FIXED	MANOJ TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR	SC, ELEM. EDU
29	WP(C)/1160/2024 FIXED	GIRINDRA MISRA Versus THE STATE OF ASSAM AND 7 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, A.H and V. DEPT. SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1053/2025 in WP(C)/1160/2024	SRI GIRINDRA MISRA Versus STATE OF ASSAM	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE
30	WP(C)/2779/2024	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
31	WP(C)/5039/2024	ANIL CH GAYAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA L KIKON	SC, SEC. EDU. SC, FINANCE
	WITH WP(C)/4114/2024	HIRANYA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
33	WP(C)/5051/2024	JITEN GOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
34	WP(C)/5455/2024 FIXED	ANINDITA BORA AND ANR Versus THE SECRETARY AND 11 ORS (H)	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR M CHETIA(R-8) H SAIKIA (R-8) SC, HEALTH
35	WP(C)/5766/2024 FIXED	HIRONYA KALITA Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED (AEGCL) AND 4 ORS	MRS. R S CHOWDHURY MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, APSC MR. J K GOSWAMI SC, AEGCL
36	WP(C)/5773/2024 B/O	IBADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. A M BARBHUIYA MS A BEGUM MR. H ISLAM	GA, ASSAM
37	WP(C)/6269/2024 B/O	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR AKHINUR ISLAM MR. B.H. TAPADAR MR. A K HANNAN	GA, ASSAM SC, ASEC
38	WP(C)/6553/2024 FIXED	MD. CHAMED ALI Versus THE STATE OF ASSAM 6 ORS	MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN	SC, AG SC, PWD
39	WP(C)/6612/2024 B/O	NO. G/5027966H RFN/GD (GENERAL DUTY) SUBHASH CHAND Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
40	WP(C)/6716/2024 FIXED	RANJEETA CHANDI AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MS M NIROLA MR. R K MAHANTA	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE

41	WP(C)/751/2025 WITH WP(C)/5067/2022 (D/O)	SRI KISHORE MALAKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI	GA, ASSAM SC, PWD
42	WP(C)/836/2025	JYOTIMOY KATITA Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MR. S S ROY (C.G.C.) DY.S.G.I.
ORDERS				
43	Cont.Cas(C)/267/2020 FIXED	ANINDYA SUNDAR BAISYA Versus SAMIR KUMAR SINHA AND ANR.	MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
44	Review.Pet./57/2021 IN WP(C)/1049/2021 (D/O), WP(C)/1181/2021 (D/O), FIXED	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	MR. P J PHUKAN, SC, GAUHATI UNIVERSITY MS. R DEKA, SC, SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT MR. R DHAR, GA, ASSAM
WITH				
45	Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
WITH				
46	WP(C)/4017/2021	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
47	WP(C)/778/2021 FIXED	DR. SANGHAMITRA CHOUDHURY Versus THE GAUHATI UNVRSITY AND 6 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-6) MR. P J PHUKAN (SC, GAUHATI UNIVERSITY, R- 1,2,3) MR. S K DEKA MR. M DAS (R-6) SC, U G C (R-7)
48	Cont.Cas(C)/488/2023 FIXED	BIDYUT JYOTI BORA Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2,7) MR S M T CHISTIE(R-2,7) MR. N J KHATANIAR(R-2) MR. B GOGOI (R-6) MR P NAYAK (R-6) MR A CHALIHA (R-6)
WITH				
49	Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2)
50	WP(C)/842/2023 FIXED	SMT. MANIKA KALITA DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	GA, ASSAM
51	WP(C)/3372/2023	BHARATI DAS Versus THE STATE OF ASSAM AND 8 ORS	MRS A K CHOUDHURY MR M CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM MD. B HUSSAIN (R-8) SC, AG MS NEELAM(R-8) MR A H TOUFIQ(R-8) SC, SEC. EDU. SC, FINANCE
52	WP(C)/4184/2023	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
53	Review.Pet./105/2024 IN WP(C)/1641/2016 (D/O), WP(C)/5094/2013 (D/O), WP(C)/1147/2016 (D/O), FIXED	THE STATE OF ASSAM AND ANR. Versus SHYAMAL DUTTA	MR. D SAIKIA MR. R MAZUMDAR MR. A PHUKAN	MR H GUPTA

54	WP(C)/147/2024	DIPA RANI MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MS. B DEVI W AHMED	MR P BHARADWAJ SC, SEC. EDU.
55	WP(C)/469/2024	CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.
56	WP(C)/6969/2024	RAJ MOHAN RAY Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
HEARING				
57	WP(C)/5447/2017 FIXED	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.P K DEKA MR.A NATH MR. D DOLEY	MS. N MODI,R C.G.C. MS. M CHOUDHURY,R MRS.R DEVI MR. S DUTTA,R MR. C SHARMA,R MR. R A HAZARIKA,R ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 4:15 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[THIS BENCH WILL SIT AT 04:15 P.M.]

**COURT PROCEEDING OF THE FOLLOWING MATTER
WILL BE CONDUCTED AT COURT NO. 20.**

**HONOURABLE MR. JUSTICE K.R. SURANA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO			
1 WP(C)/1975/2018	SONABHAN BEWA @ SONA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG

LEAVE NOTE OF ADVOCATES FOR 09/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025

19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./526/2025 WITH CASE RECORD(SCANNED COPY)	SAMARENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
MOTION (BA)				
2	Bail Appln./892/2025 WITH OFFICE NOTE, FIXED	ARUN SHARMA Versus UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SC, NCB
3	Bail Appln./1097/2025	RIDAY MUSHAHARY Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN P DEY	PP, ASSAM
4	Bail Appln./1100/2025	ARUN KHUNDONGBAM @ NANAO Versus CENTRAL BUREAU OF INVESTIGATION	MR. R SEKHAR MR P K BASU MS. K DEY	DY.S.G.I.
5	Bail Appln./1102/2025	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
6	Bail Appln./1104/2025	KABIL HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	Bail Appln./1108/2025	ABDUL KALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION				
8	AB/824/2025	BHABEN SUTRADHAR Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
9	AB/834/2025	MS DANIYA AHMED ALIAS DANIYA KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
10	AB/835/2025	SMT SABITA CHAMARIA Versus THE STATE THROUGH CBI	MR K AGARWAL MR. G AGARWAL	DY.S.G.I.

ADMISSION

11	CRP(IO)/229/2022 FIXED	BHONMAI BORAH Versus MAINA DAS BORAH AND ANR	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	MR. S NEOG (R1) MS. S G BARUAH (R1) MR. B BORGHAIN (R1) MR B SAIKIA (R1)
12	Tr.P.(C)/68/2024 FIXED	DALIMI DEVI Versus GIRIDHAR SARMA	MR F A LASKAR	MR B HAQUE S HOQUE
13	CRP/131/2024 FIXED	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	
	WITH I.A.(Civil)/3714/2024 in CRP/131/2024	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS	
14	CRP/12/2025 FIXED	MD SAFIQR RAHMAN BARBHUIYA Versus SMTI PUSHPATI RANI DEY AND 4 ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MS K BORAH MR. SIDHANT DUTTA	MR. S K GHOSH (R1-R3) MS F AHMED (R1-R3)
15	MACApp./106/2025	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY MR. K K DEY	
BAIL HEARING (BA)				
16	Bail Appln./1408/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LALSANGZO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	Bail Appln./2664/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAHINUB ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
18	Bail Appln./3445/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KOYES AHMED @ KOYES AHMED MAHAMMOD Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
19	Bail Appln./3836/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MUKIT Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
20	Bail Appln./494/2025 WITH OFFICE NOTE, FIXED	GANESH SAHA @ TENDAL Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
21	Bail Appln./567/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MAINUL HOQUE ISLAM @ MD MAINUL ISLAM @ HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
22	Bail Appln./668/2025 WITH OFFICE NOTE, FIXED	SALIM UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
23	Bail Appln./853/2025 FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
24	Bail Appln./921/2025 FIXED	RIJU KANTA PEGU Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
25	Bail Appln./927/2025 FIXED	ALOM ALI Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ	PP, ASSAM
26	Bail Appln./944/2025 FIXED	DEBAJIT RABHA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
BAIL HEARING				
27	AB/6/2025 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	ABUL HUSSAIN TAPADAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM

28	AB/464/2025 FIXED	HASMOD ALI @ HASH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
29	AB/578/2025 WITH OFFICE NOTE, FIXED	AJIJUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	MR. P J SAIKIA (R-2) MR R ISLAM(R-2) MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
30	AB/691/2025 FIXED	MD ABDUL TAKDIR @ BHUSLI @ MD ABDUL TAKBIR Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
31	AB/768/2025 FIXED	ABDUL MOTIN AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
32	RSA/203/2024 FIXED	RAHIMA BEGUM AND 5 ORS Versus AZIMUDDIN AND 9 ORS	MR. I CHOUDHURY MR. P SARMA	
33	RSA/216/2024 WITH LCR, FIXED	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA(ALL RESPONDENTS) MS P SARMA(ALL RESPONDENTS)
WITH				
	I.A.(Civil)/3567/2024 in RSA/216/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
<u>ORDERS</u>				
34	MACApp./259/2015 CAVT. NO. 1265/2015 WITH LCR, FIXED	ORIENTAL INSURANCE CO LTD Versus SMT ABIYA BIBI and 6 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MSP DIHINGIA MR.SIDHANT DUTTA	MR.A R AGARWALA MR.N ALAM R K FOR CAVEATOR
WITH				
	CO/14/2017 in MACApp./259/2015	SMT ABIYA BIBI and 4 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD	MR.A R AGARWALA MR.N ALAM R K	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA
35	RSA/58/2024 WITH LCR, FIXED	MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. T DAS MR. T DAS MS. R BARMAN MR. S SUTRADHAR	MR. P K ROY (R-3) MR. S K CHAKRABORTY(R-3) MR A CHAKRABORTY(R-3)
36	CRP(IO)/343/2024 FIXED	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MUSST. FAJILA KHATUN AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
37	CRP(IO)/353/2024 FIXED	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus HARIDHAN DAS @ HARIPADA AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
38	I.A.(Civil)/2086/2024 FIXED in Mat.App./7358/2024 WITH Mat.App./7358/2024 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR F A LASKAR S HOQUE MR F A LASKAR	MR. A SARMA MS. R VERMA

39	I.A.(Civil)/2665/2024 WITH LCR in RSA/111/2015 WITH RSA/111/2015	RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR	MR A ISLAM MS F RAHMAN MR B KALITA	MR P S DEKA MR.I CHOUDHURY(R-1) MD.H BHUYAN(R-2)
		RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR	MR.S K MEDHI MR A ISLAM MR.M CHETIA MS F RAHMAN MR B KALITA	MR.P S DEKAR-1 MS.J H CHOUDHURY(R-2) MS.S ROY(R-2) MR.I CHOUDHURY(R-1) MS.G BARUAH(R-2) MD.H BHUYAN(R-2)
40	WITH RSA/228/2018	ABDUL KALAM AHMED Versus MRS. SHIRIN ASHRAF CHOUDHURY AND 4 ORS	MR H BHUYAN MS J H CHOUDHURY MRS. S ROY MR. M R Z CHOUDHURY MS. D PARBIN MD. H BHUYAN	MS B M BHUYAN (R1) MR. P S DEKA (R1) MR. I CHOUDHURY (R1) MR R L CHUTIA (R1)
	WITH I.A.(Civil)/2666/2024 in RSA/228/2018	ABDUL KALAM AHMED Versus MRS. SHIRIN ASHRAF CHOUDHURY	MR H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	MR. I CHOUDHURY
41	I.A.(Civil)/3277/2024 WITH LCR in FAO/54/2024 WITH FAO/54/2024	TROILUKYA GOHAIN BARUAH Versus MOHINI GOHAIN BARUAH	MR. R. ALI	MR. S D PURKAYASTHA
		TROILUKYA GOHAIN BARUAH Versus MOHINI GOHAIN BARUAH	J TALUKDAR MR. B D DEKA MR. R. ALI MR M BORO	MR. S D PURKAYASTHA MS S.S.BORA
42	I.A.(Civil)/816/2025 WITH LCR, FIXED in CRP(IO)/297/2024 WITH CRP(IO)/297/2024	RATI RAM BORO Versus SUNIL BORO AND ORS	MR. SURAJIT DAS	
		RATI RAM BORO Versus SUNIL BORO AND 2 ORS.	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	MR. A R SIKDAR(R-1,2) MR. S I TALUKDAR(R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025
18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025

22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



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[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Tr.P.(C)/39/2023	KESHABANANDA BHUYAN Versus PRIYA BISWAS @ PRIYA BISWAS BHUYAN	MR. S CHAMARIA MR A N SARMAH	
2	CRP/89/2024	BARNALI PATHAK Versus KAUSTAV KRISHNA BHUYAN	MR M HASSAN MR M BARMAN	MS S BHOWMICK MS A BORBHUYAN MR. R P SINGH
3	CRP/99/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SMT. SUNITA AGARWAL	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR N ISLAM (R1)
	WITH I.A.(Civil)/1701/2024 in CRP/99/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M A I HUSSAIN (R-1) N ISLAM(r-1)
4	CRP(IO)/298/2024 WITH LCR	SUNITA DAS Versus DILIP KUMAR DEKA	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR F HAQUE
5	CRP(IO)/453/2024	MD. MONSUR ALI Versus MD. SAFIQUIL ISLAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	MR. A C SARMA (R-1 TO 4) MR G BHARADWAJ(R-1 TO 4) MR B DEORI(R-1 TO 4)
ORDERS				
6	CRP/254/2016	PANNALAL DEBNATH Versus JYOTIRMOY BHATTACHARYA and 4 ORS	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	MS.S ROY(R-2,5) MS.A DASR-2,5 MS.A THAKURIA(R-2,5)
7	CRP(IO)/188/2018	CHANDRADHAR NATH Versus ARCHANA NATH AND ANR.	MS. K D SARMAH MS. B DEVI MR. R SARMAH MR P C MAZUMDAR MRS. S D SAIKIA	
8	I.A.(Civil)/2317/2019 in CRP/9154/2019	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	MR S SARMA MR S SARMA

	WITH CRP/9154/2019 (Filing Number)	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)		
9	CRP/14/2021	SAMSUL HOQUE MAZUMDAR Versus MERAB ALI AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	
10	CRP/18/2021	ARUN GOGOI Versus HIMANI UZIR AND 2 ORS	MR. P C DEY MR I HAQUE	MR. N BHARALI (OP1) MR. D BARUAH (R-1) MS. N UPADHYAY (R-1) MR. A I Ali (R-1) MR A RAHMAN (OP1) MS G Gayan (OP1)
11	CRP(IO)/59/2022	UNION OF INDIA AND ANR Versus DADHI BARMAN AND ANR	DY.S.G.I.	
12	CRP(IO)/113/2022	MD. YEASIN ALI Versus HAJIRA KHATUN AND 50 ORS	MR. U N CHATTRY MR. O LASKAR	DR. B AHMED (r-4,8,20,22) GA, ASSAM MR. N HAQUE (r-4,8,20,22) MR K UDDIN (r-4,8,20,22)
13	CRP(IO)/185/2022	BIVAKAR DUTTA Versus GIRISHMONI NAMASUDRA AND 6 ORS.	MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. M H RAJBARBHUIYAN MRS. R CHETRI
	WITH I.A.(Civil)/2163/2023 in CRP(IO)/185/2022	BIVAKAR DUTTA, Versus ON THE DEATH OF GIRISHMONI NAMASUDRA	MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. M H RAJBARBHUIYAN
14	CRP(IO)/193/2022	BIJAY KUMAR JALAN Versus SMT. SMREETY JALAN	MR. D DAS SR. ADV MR D TALUKDAR MR. U K BARMAN MR H ALI MR. R KONWAR	MR. N BARMAN
15	I.A.(Civil)/236/2022 in CRP(IO)/66/2017	MOHAN MAHANTA Versus ON THE DEATH OF SMTI MRINMOYEE DUTTA HER LEAGL HEIRS	MR. P DEKA MS. S. TODI	
	WITH CRP(IO)/66/2017	MOHAN MAHANTA Versus MRINMOYEE DUTTA and ANR.	MR.G N SAHEWALLA MR.P DEKA	
	WITH I.A.(Civil)/237/2022 in CRP(IO)/66/2017	MOHAN MAHANTA Versus ON THE DEATH OF SMTI MRINMOYEE DUTTA HER LEGAL HEIRS	MR. P DEKA MS. S. TODI	
	WITH I.A.(Civil)/238/2022 in CRP(IO)/66/2017	MOHAN MAHANTA Versus ON THE DEATH OF SMTI MRINMOYEE DUTTA HER LEGAL HEIRS. E	MR. P DEKA MS. S. TODI	
16	CRP(IO)/303/2022	HELAL AHMED Versus AFTAB HUSSAIN AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	
17	I.A.(Civil)/3629/2022 in CRP/14135/2022	ON THE DEATH OF BALIN SAIKIA HIS LEGAL HEIRS SMTI PUTU SAIKIA AND ORS Versus SMT. GEETA AGARWAL AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. A GANGULY (r-2,3) MR. A GANGULY (r-2,3) MR. A DUTTA MR. A DUTTA MR. A DHANUKA MR. A DHANUKA
	WITH CRP/14135/2022 (Filing Number)	ON THE DEATH OF BALIN SAIKIA HIS LEGAL HEIRS SMTI PUTU SAIKIA AND ORS Versus SMT. GEETA AGARWAL AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	

18	Tr.P.(C)/47/2023	KANIKA SINHA AND 4 ORS Versus SUDHA RABHA AND 4 ORS	DR G J SHARMA MS U DAS	MR. S DUTTA (R-5) MR. R C PAUL (R-3) MS S MOCHAHARI (R-5) MR. S DUTTA (R-5) MR S DUTTA (R-5)
19	CRP/55/2023	SMT. RUMA (DEB) DAS AND 2 ORS Versus SMT. ANJALI DAS AND 6 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. M DUTTA (R-1 to 3) MS S DEV (R-1 to 3)
20	CRP/58/2023	SIRAJ KHAN Versus HARI PRASAD AGARWAL	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR. A BHATTACHARJEE D J CHAKMA
21	CRP(IO)/82/2023	ARUN KUMAR DAS Versus SHIPRA RANI DAS AND 3 ORS.	MR. B C DAS MR. S H RAHMAN	
22	CRP/127/2023	RITAMONI DUARAH Versus PINKU GOGOI AND ANR	MR H BARUAH MR P P PHUKAN	MR. S N TAMULI (R-1) MR H BEZBARUA (R-2) MR P BORAH (R-2)
23	CRP(IO)/142/2023	GOUR SUNDAR CHANDA Versus SMT. PURNIMA DEB	MR. S K GHOSH MS F AHMED	MR. S D PURKAYASTHA MS S.S.BORA
24	CRP(IO)/150/2023	ABDUL MALIK Versus SAHADEV RAM NAMASUDRA AND ANR	MR. D HUSSAIN MD E AHMED MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	MR. N H MAZARBHUIYAN (r-2.1) MS. L WAJEEDA (r-2.1) MR. M H SAIKIA (r-2.1) MR R I BHUYAN (r-2.1)
25	CRP(IO)/151/2023	MAYA SAHA Versus ABANI KUMAR DAS AND 2 ORS.	MR. S. DEY MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. R BARUAH (R-1) MR. A IKBAL (R-1) MS. M NATH (R-1)
26	CRP(IO)/158/2023	BHABANI PHUKAN Versus SMTI. ARUNA GOGOI AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	MR. H ROHMAN
27	CRP(IO)/223/2023	PRADIP CHAKRABORTY AND 4 ORS Versus SUJIT SHARMA AND 3 ORS	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	
28	CRP(IO)/229/2023	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus BANALATA ROY AND 2 ORS.	MR T KALITA MR. A KAKATI	
29	CRP(IO)/241/2023	SAUMITRA MISHRA @ ONKA Versus OBHIJIT SAHA	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR. D CHAKRABARTY MS D.CHAKRABARTY
30	WITH CRP(IO)/240/2023	SHYAM SAHA Versus OBHIJIT SAHA	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR. D CHAKRABARTY MS D.CHAKRABARTY
31	CRP(IO)/337/2023	RATAN LAL SHARMA Versus HIFZUR RAHMAN AND ANR.	MR. D MOZUMDER MR. SAILENDRA DEKA MR. D CHOUDHURY	MR. N HAQUE (r-2) MR D GOSWAMI (r-1) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MR K BARMAN (r-1) MR S AFRIDI (r-1)
32	I.A.(Civil)/429/2023 CRP(I/O) 287/2022(D/O) in CRP(IO)/287/2022	SMT. SUNITA SWAMI Versus PAWAN KUMAR JALAN,	MR. B D DEKA MR A BHATRA	MR. S C KEYAL
33	I.A.(Civil)/1029/2023 in CRP(IO)/266/2022	ON THE DEATH OF PURUSHUTTOM LAL SHARMA HIS LEGAL HEIRS SHYAM LATA SHARMA AND ORS. Versus KAILASH CHAND JOSHI @ SHARMA	MR P K KALITA MR. K R BOROOAH	MR B K JAIN

	WITH CRP(IO)/266/2022	PURUSHUTTOM LAL SHARMA (HUF) Versus KAILASH CHAND JOSHI @ SHARMA	MR P K KALITA MR. K R BOROOAH	MR. B K JAIN MR. N DAS
34	CRP/4/2024 CAVT. NO.13402/023,	CHAKRADHAR BASUMATARY Versus SMTI. PARBATI NARZARY	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR G BAISHYA MS. A DAS MRS. R RONGMEI MR P UPADHYAYA
35	CRP/20/2024	SANDESH KHAN Versus NUR ISLAM KHAN AND 4 ORS	MD. B HUSSAIN MR A H TOUFIQ	MR. M A SHEIKH (R-1,2,3,4) MR. S DAS (R-1,2,3,4) MD A S AHMED (R-1,2,3,4,5)
36	CRP(IO)/33/2024	TRILOCHAN SINGH SEHMI Versus DEVENDRA SINGH SEHMI AND 3 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS MS A KHETAWAT	MR. N M DUTTA (r-1) A W AMAN (r-2) MS SURAYA RAHMAN (r-2) MR SARFRAZ NAWAZ (r-2) SAMIM RAHMAN (r-2) MR. S C KHOUND (r-1)
37	CRP/42/2024	RADHESHYAM SHARMA Versus SAROJ BORDOLOI AND 2 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K SARMA	
38	CRP/46/2024	MUSSTT MARAZA ISLAM ALIAS MERIZA ISLAM AND ANR Versus ON THE DEATH OF MD. ABDUL SAMED HIS LEGAL HEIRS	MR SISHIR DUTTA MR. S DUTTA	MR. A J SARMA MR. S K GHOSH MR G ALAM MR. H ROHMAN
39	CRP(IO)/49/2024	KAMAL TIBREWALA Versus KRISHNA KUMAR AGARWAL	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. S K SINGH MR. A GANGULY MR. A DHANUKA
40	CRP(IO)/82/2024	M/S CHANDYPORE TEA ESTATE (PROP-SREELAL TUSNIAL AND ORS) Versus BHUWALKA TRADING AND TEA COMPANY PVT LTD AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. K K DEY (R1) MR V K BAROOAH (R1)
41	Tr.P.(C)./94/2024 FIXED	SMTI. RAJ LAKHI DUTTA Versus JINTU DAS	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	MR P BHARDWAJ MR. D. BORAH
42	CRP(IO)/183/2024	DHRUBA MAJUMDER @ DHRUBA KUMAR MAZUMDAR AND ANR Versus ABDUL BAREK SK @ BAREK ALI SK AND 5 ORS	MR. M K SARMA MR. A MOBARAQUE	MR. A C SARMA (R-1 TO 6) MR G BHARADWAJ (R-1 TO 6) MR B DEORI (R-1 TO 6)
43	CRP(IO)/287/2024 CAVT. NO.06822/024, WITH LCR	BIMAL KR. SARMA AND 2 ORS. Versus DAIBAKI KUMARI DEVI	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. R BARUAH MR. A IKBAL MS. M NATH FOR CAVEATOR
44	CRP(IO)/411/2024	RABI SHARMA AND 3 ORS Versus SUDISH SAH	MR K BHATTA MR D GOSWAMI MR K BARMAN MR S AFRIDI	
45	CRP(IO)/489/2024 CAVT. NO.09182/024,	CHANDRAPUR THAN BAZAR COMMITTEE Versus BIKASH CHAKRABORTY AND 4 ORS.	MR P K KALITA MR. N DAS MR. A DEKA MD A ISLAM	MR. N N JHA (FOR CAVEATOR) MS M SAHOO (FOR CAVEATOR)
46	I.A.(Civil)/591/2024 in CRP/2329/2020	PRANITA DEVI, Versus AMRIT BAHADUR CHETRI AND 3 ORS.	MR. S R GOGOI	MR H R A CHOUDHURY (R-1,2) GA, ASSAM
	WITH CRP/2329/2020 (Filing Number)	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. (D)		

WITH
[I.A.\(Civil\)/2054/2021](#)

PRANITA DEVI
Versus
AMRIT BAHADUR CHETRI AND 3 ORS.

MS. P R MAHANTA
MR. S R GOGOI
MR H BARUAH

MR H R A CHOUDHURY (R-1,2)
GA, ASSAM
MR F U BARBHUIYA (R-1,2)
MR J M SULAIMAN (R-1,2)
MS S DAS (R-1,2)

WITH
[I.A.\(Civil\)/590/2024](#)

PRANITA DEVI
Versus
AMRIT BAHADUR CHETRI AND 3 ORS. E

MR. S R GOGOI

MR H R A CHOUDHURY (R-1,2)
GA, ASSAM

WITH
[I.A.\(Civil\)/592/2024](#)

PRANITA DEVI
Versus
AMRIT BAHADUR CHETRI AND 3 ORS. E

MR. S R GOGOI

MR H R A CHOUDHURY (R-1,2)

47 [Tr.P.\(C\)./1/2025](#)
FIXED

SMT. MAMTA BASFORE
Versus
AMAN BASFORE

MR. B J MUKHERJEE
A SAHA

48 [CRP\(IO\)/64/2025](#)
FIXED

SMT. BHABANI SINGHA
Versus
BAGENDRA SINGHA AND 2 ORS

MR. S K GHOSH
MS F AHMED

MR. J LASKAR (R-1 TO 3)

49 [I.A.\(Civil\)/114/2025](#)
WITH LCR
in CRP/37/2015

SMTI DIPTI RANI SEAL
Versus
ON THE DEATH OF KISHAN CHAND
DUSHAD

MR D KALITA

MR.R S MISHRA

WITH
[CRP/37/2015](#)
CAVT. NO. 751//2014

ON THE DEATH OF KISHAN CHAND
DUSHAD HIS LEGAL HEIRS NAMELY
Versus
SMTI DIPTI RANI SEAL

MR.P J SAIKIA
MR.R S MISHRA

MRG P BHOWMIK
MR.B DEB
MR.R HAZARIKA
MR D KALITA
FOR CAVEATOR

50 [I.A.\(Civil\)/584/2025](#)
FIXED
in MFA/7/2025

NATIONAL INSURANCE COMPANY LTD
Versus
SWRANG BRAHMA AND ANR

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

WITH
[MFA/7/2025](#)

NATIONAL INSURANCE COMPANY LTD.
Versus
SWRANG BRAHMA AND ANR

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. K R PATGIRI (R-2)
MR. M KHAN (R-1)
MS CHITRALEKHA DAS(R-2)
MS J AKTAR(R-1)
MS. D. DEVI(R-2)

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LEAVE NOTE OF ADVOCATES FOR 09/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR M Z AHMED	07-04-2025	To	09-04-2025
17)	MS B DUTTA	07-04-2025	To	09-04-2025

18)	MR. A M DUTTA	07-04-2025	To	09-04-2025
19)	MR. M RAHMAN	05-04-2025	To	20-04-2025
20)	MR. S BANIK	07-04-2025	To	09-04-2025
21)	MR. A BISWAS	09-04-2025	To	10-04-2025
22)	MS. M K BROWN	11-04-2025	To	21-04-2025
23)	MR. U SARMA	09-04-2025	To	09-04-2025
24)	MR. J P SHARMA	09-04-2025	To	10-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,9th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./401/2024	RAJESH JAIN Versus ANJALI LAKHAR	MR. R DE	
2	Crl.Rev.P./425/2024	BINITA SEAL Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM
3	Crl.Pet./1605/2024	JOYNAL ABDIN TALUKDAR Versus AJOLI BEGUM @ GUL NAHAR BEGUM	MD I H LASKAR A RAHMAN	
4	Tr.P.(Crl.)/14/2025	MD. M.M. HANIF LASKAR Versus THE STATE OF ASSAM AND ANR	MR G BORDOLOI MS. J BURAGOHAİN N J DAIMARI	PP, ASSAM
5	Crl.Pet./34/2025	AFZALUR RAHMAN @ AFZAL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	Crl.Pet./179/2025	SRI NITUL CHETIA Versus THE STATE OF ASSAM AND ANR	MR J BORAH MR. K KAKOTI MR N PATIRI MR. S A HUSSAIN	PP, ASSAM
7	Crl.Pet./233/2025	ARAFAT IMTIAZ Versus THE STATE OF ASSAM AND ANR.	S ALI MR. A IKBAL MS. J SARMA M M BHUYAN	
8	Crl.Pet./385/2025 B/O	GANESH DAS Versus HIMAKSHI TALUKDAR	MS. T SOM MS. U HAZARIKA	
9	Crl.Pet./403/2025 FIXED	GIYAS UDDIN AND ANR. Versus THE STATE OF ASSAM ANR	MS. S B CHOUDHURY MR. M.A. BARBHUIYA	PP, ASSAM
10	Crl.Pet./416/2025	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR A DUTTA SIBA BARMAN	PP, ASSAM
11	Crl.Pet./417/2025	BITHSON M SANGMA Versus THE STATE OF ASSAM AND ANR	MR J C GAUR MR. U C DAS	PP, ASSAM
12	Crl.Pet./418/2025	MD RAJA MONI ALI Versus STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM

13	Crl.Pet./419/2025	MINHAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
14	Crl.Pet./420/2025	MINHAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
15	Crl.Pet./422/2025	DR. (MS) SHARADI SHREEMOYEE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR P K BASU MS. K DEY	PP, ASSAM
16	Crl.Pet./423/2025	SAHID ALI Versus THE STATE OF ASSAM	MR N ZAMAN	PP, ASSAM
17	Crl.Pet./424/2025	ASHADUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>ADMISSION</u>				
18	CRL.A(J)/31/2025	BIPUL TERANG Versus THE STATE OF ASSAM		PP, ASSAM
19	Crl.A./115/2025	MD NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN	PP, ASSAM
<u>ORDERS</u>				
20	Crl.Pet./947/2019 WITH LCR 4 FILES	M/S. JAIN ENTERPRISE Versus M/S. ATAL STORES AND 3 ORS.	MR K AGARWAL MR A K CHAUDHURY MR A K CHAUDHURY MR D AKRAM MS R SAIKIA MS R SAIKIA	MR J C GAUR M. DEY MR D SAIKIA PP, ASSAM (R4)
WITH				
21	Crl.Pet./410/2020	M/S ATAL SRORES AND ANR Versus THE STATE OF ASSAM AND ANR.	MR J C GAUR	MR K AGARWAL (R-2) MR A K CHAUDHURY (R-2) MS R SAIKIA (R-2) PP, ASSAM
<u>HEARING</u>				
22	Crl.A./218/2012 WITH LCR 4 FILES, FIXED	BIR BAHADUR THAPA and ANR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
23	Crl.A./14/2013 WITH LCR 6 FILES, FIXED	ALIYA KHATUN Versus THE STATE OF ASSAM and ANR	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM MR.A AHMED	MR.I HUSSAIN MRS.S AHMED MR.A T SIKDER PP, ASSAM
24	Crl.Rev.P./20/2013 WITH LCR 3 FILES, FIXED	DINABANDHU DAS Versus THE STATE OF ASSAM	MR.G UDDIN MR.Y SIKDAR	PP, ASSAM
25	Crl.Rev.P./63/2013 WITH LCR 6 FILES, FIXED	NRIPEN DUTTA Versus THE STATE OF ASSAM	MR.M SARMA MS.I GOHAIN	PP, ASSAM
26	Crl.A./367/2018 WITH LCR 2 BUNDLES(3 BUNDLES ARE IN SECTION), FIXED	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
27	Crl.Pet./765/2019 WITH LCR 3 FILES(SCANNED COPY), FIXED	BHOGABAN SING @ RAMJI SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R R Gogoi	MR. M AHMED PP, ASSAM
28	Crl.Pet./985/2019 FIXED	SMT. K. PORWATI Versus THE STATE OF ASSAM AND ANR.	J RABHA	MD A HUSSAIN (Legal Aid Counsel) PP, ASSAM

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